

28

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 385 of 2017 with CP No. 225/241/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Abdul Nasir & Anr.
V/s.
Nafees Bakery Pvt. Ltd.

Section of the Companies Act: Section 241 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MONAAL DAVAWALA	ADVOCATE	PETITIONER	<u>Monaal</u>
2.	Amita Desai	Practicing Company Secretary	R-1 to 4	<u>Amita</u>

ORDER

Learned Advocate Mr. Monaal Davawala present for Original Petitioner. Learned PCS Ms. Amita Desai present for Respondents no. 1 to 4.

Reply filed in IA 385/2017 and as well as in main petition.

Petitioner shall file rejoinder within two weeks serving a copy in advance to other side in IA and main petition.

List the matter on 22.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL